

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3721
TO BE ANSWERED ON 16.07.2019**

RASHTRIYA SAFAI KARAMCHARI MUKTI AND PUNARVAS YOJANA

†3721. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of Central funds allocated and achievements made during the last three years till date under Rashtriya Safai Karamchāri Mukti and Punarvas Yojana (National Scheme for Liberation and Rehabilitation of Scavengers), State-wise;
- (b) whether some States have spent the aforesaid funds on other items;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the National Commission for Safai Karamchari has issued directions to the State Governments for timely utilisation of the funds allocated under the said Scheme and that too under the same head for which the funds had been allocated; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): The National Scheme of Liberation and Rehabilitation of Scavengers and their Dependents (NSLRS) was in operation from March 1992 to 2005. Since the scheme was not in operation, there was no allocation of Central funds under this scheme during the last three years.
- (b) to (e): Not applicable in view of the above.
